

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE & BANKING
(REVENUE WING)

NEW DELHI: DATED THE 8th December., 1976.

NOTIFICATION
(INCOME TAX)

NO.1574 (F.No.197/108/76-IT(AI)): In exercise of the powers conferred by clause (iv) of sub-section (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961) the Central Government hereby notifies 'The West Bengal Committee to Eradicate Illiteracy (Paschim Banga Nivaksharata Durikaran Samiti)' for the purpose of the said section for and from assessment year(s) 1976-77.

Sd/-

(T.P. JIJUNWALA)

DIRECTOR, GOVERNMENT OF INDIA

To

The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

1. Shri Partha Sengupta, General Secretary, West Bengal Committee to Eradicate Illiteracy, 60, Patuatela Lane, Calcutta-9.
2. The Commissioner of Income-tax, West Bengal-VII, Calcutta. with reference to his letter No. Assent./7147/GE, dated 27.10.76. BE/131/75-76
3. All Commissioners of Income-tax.
4. Directors of Inspection (IT)/(RAS)/(R&R)/(Inv.), New Delhi.
5. Director of O&M Services (Income-tax), 1st Floor, Awan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
6. All Officers & Sections of I.T. Wing of C.R.P.T.
7. Comptroller & Auditor General of India (20 copies).
8. Bulletin Section of Directorate of Inspection (R&R), New Delhi (5 copies).
9. Director of Training, IRS (Direct Taxes), Staff College, Nagpur (5 copies).
10. Shri K.E. Rao, Joint Secy., Ministry of Law, Justice & Company Affairs (Department of Legal Affairs), New Delhi.

Sd/-

(T.P. JIJUNWALA)

DIRECTOR, GOVERNMENT OF INDIA

AUTHORIZED FOR ISSUE

(R.V. RAMAN)

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE & BANKING
(REVENUE WING)

NEW DELHI: DATED THE 8th December., 1976.

NOTIFICATION
(INCOME TAX)

NO.1574 (F.No.197/198/76-IT(AI): In exercise of the powers conferred by clause (iv) of sub-section (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961) the Central Government hereby notifies 'The West Bengal Committee to Eradicate Illiteracy (Paschim Banga Niraksharata Durikaran Samiti)' for the purpose of the said section for and from assessment year(s) 1976-77.

Sd/-

(T.P. JEUNJHUNWALA)

DIRECTOR, GOVERNMENT OF INDIA

To

The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

1. Shri Partha Sengupta, General Secretary, West Bengal Committee to Eradicate Illiteracy, 60, Patuatela Lane, Calcutta-9.
2. The Commissioner of Income-tax, West Bengal-VII, Calcutta. with reference to his letter No. Assent./7147/CT, dated 27.10.76. SE/131/75-76
3. All Commissioners of Income-tax.
4. Directors of Inspection (IT)/(R&S)/(R&E)/(Inv.), New Delhi.
5. Director of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
6. All Officers & Sections of I.T. Wing of C.B.E.P.
7. Comptroller & Auditor General of India (20 copies).
8. Bulletin Section of Directorate of Inspection (R&S), New Delhi (5 copies).
9. Director of Training, ICS (Direct Taxes), Staff College, Nagpur (5 copies).
10. Shri M.B. Rao, Joint Secy., Ministry of Law, Justice & Company Affairs (Department of Legal Affairs), New Delhi.

Sd/-

(T.P. JEUNJHUNWALA)

DIRECTOR, GOVERNMENT OF INDIA

UNREPLISHED FOR ISSUE

(S.V. RAMAN)

ASSISTANT DIRECTOR OF INSPECTION
DIRECTORATE OF INSPECTION (R&S)